

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 212 OF 2010

SATNI BAI

Appellant (s)

VERSUS

STATE OF M.P.
(Office report for direction)

Respondent(s)

Date: 02/08/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Jail Petition,Adv.

For Respondent(s) Mr. Atul Jha,Adv.
Mr. Dharmendra Kumar Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Fee of Amicus Curiae is quantified at
Rs.5,000/-

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master